

[*English*]**Central Assistance to Karnataka**

2840. SHRI KODAKANI GOWDANA SHIVAPPA: Will the Minister of FINANCE be pleased to State:

(a) whether the Government of Karnataka has submitted a memorandum to the Union Government seeking Central assistance to the tune of Rs. 50 crores;

(b) whether the request of the Government of Karnataka has been agreed to; and

(c) if so, the amount released so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) Yes, Sir. The Government of Karnataka has submitted a memorandum containing a request seeking *inter alia*, an assistance of Rs. 50 crores to tackle scarcity conditions in Northern Karnataka.

(b) and (c). A Calamity relief Fund based on the recommendations of the Ninth Finance Commission been set up in Karnataka with effect from 1.4.1990 for the period 1990-95. The allocation to the Fund is Rs. 27 crores to which Centre is to contribute Rs. 20.25 crores (75%) and State Rs. 6.75 crores (25%) annually. All expenditure on natural calamities is required to be met out of the Fund without any authorisation from or reference to the Centre. The Centre's contribution to the Fund for the year 1990-91 and 1991-92 amounting to Rs. 40.50 crores have been released. No additional assistance is proposed to be released to the State during the current year.

Cargo Support for Ships

2841. SHRIMATI KRISHNENDRA KAUR (DEEPA):

SHRI DATTATRAYA BANDARU:

SHRI BALRAJ PASSI:

DR. LAXMINARAYAN PANDEY:

Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 1371 on November 29, 1991 and state:

(a) whether the Government have finalised the proposal regarding cargo support for Indian ships;

(b) if so, the details thereof; and

(c) if not, the time by which the proposal is likely to be finalised?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGADISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) Reservations have been expressed in some quarters about this proposal and these are being sorted out in consultation with concerned Ministry. It is not possible to indicate the time by which the proposal is likely to be finalised.

[*Translation*]**Supply of Cotton to NTC Units in Rajasthan**

2842. SHRI GIRIDHARI LAL BHARGAVA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Rajasthan units of the National Textile Corporation are facing great difficulties in production due to non-supply of cotton;

(b) if so, the total demand of cotton of the above units; and